

No. 4

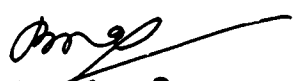
MA-1/2005

OA-2579/2003

11-02-2005

Present: Sh. Arun Bhargava, Counsel for applicant.  
Sh. Subraman Pattajoshi, Counsel for respondents.

Ld. Counsel of the applicant states that orders are yet to be complied with. Ld. Counsel of the respondents seeks and is allowed to withdraw MA-1/2005 on the ground that the orders have been complied with. Law shall take its own course, MA is dismissed as withdrawn.

  
(S.K. Malhotra)  
M(A)

  
(Shanker Raju)  
M(S)

104